

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 03rd July, 2025

No. LJ(B) 48/2020/202 - In exercise of the powers conferred by sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya is pleased to appoint the following Assistant Commissioners as the Executive Magistrate within East Khasi Hills District with immediate effect until further orders -

1. Smti. Chingba Jimbe Ch. Marak, MCS - Assistant Commissioner.
2. Shri. Sanjay D. Shira, MCS - Assistant Commissioner.
3. Smti. Shannon N. Sangma, MCS - Assistant Commissioner.
4. Shri. Pynshai G. Momin, MCS - Assistant Commissioner.

Sd/-

(Cyril V.D. Diengdoh),

Commissioner & Secretary to the Govt. of Meghalaya,
Law Department

Memo No. LJ (B) 48/2020/202 -A,

Dated Shillong, the 03rd July, 2025

Copy forwarded to:-

1. The Additional Deputy Commissioner, East Khasi Hills District, Shillong with reference to your letter No. KCR 20/1/90/Vol-I/63/363 Dt. 25.06.2025.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department for information.
4. DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

Sannu

Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.